

[English]

### Opening of Bank Branches

727. SHRI PRAKASH CHANDRA: Will the Minister of FINANCE be pleased to state:

(a) the number of branches opened during the last two years, year-wise, bank-wise and State-wise;

(b) the number of branches of each bank in the country at present, State-wise and bank-wise;

(c) whether Government propose to open more branches of banks in rural areas; and

(d) if so, the number of branches proposed to be opened during the next two years in each State?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) Year-wise, Statewise and bank-wise number of branches opened by banks during the last two years will be laid on

the Table of the House to the extent available.

(b) State-wise and bankwise total number of branches of commercial banks functioning in the country as on 30-9-1988 are indicated in statements I & II, respectively below.

(c) and (d). Reserve Bank of India (RBI) has reported that under the current Branch Licensing Policy for 1985-90, 5360 eligible rural and semi-urban centres have been allotted to commercial banks including Regional Rural Banks (RRBs). Out of these centres, banks have opened branches at 3289 rural and semi-ruban centres upto 20.6 1989. The branches at the remaining 2071 rural and semi-urban centres are yet to be opened under the current Branch Licensing Policy period. In view of the Service Area Approach to rural lending, 1236 additional centres have also been allotted to various banks for opening branches in various States. Since the current Branch Licensing Policy is due to expire on 31.3.1990, it is not possible at this stage to assess the number of branches likely to be opened during the next two years till the new Policy is evolved.

### STATEMENT I

<i>Sr. No.</i>	<i>Name of the State/ Union Territory</i>	<i>Total No. of branches</i>
1	Andhra Pradesh	4342
2	Arunachal Pradesh	57
3	Assam	1040
4	Bihar	4362
5	Goa	253
6	Gujarat	3193
7	Haryana	1230

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<i>Sr. No.</i>	<i>Name of the State/ Union Territory</i>	<i>Total No. of branches</i>
8.	Himachal Pradesh	630
9.	Jammu & Kashmir	731
10.	Karnataka	4060
11.	Kerala	2782
12.	Madhya Pradesh	3933
13.	Maharashtra	5139
14.	Manipur	67
15.	Meghalaya	137
16.	Mizoram	50
17.	Nagaland	68
18.	Orissa	1831
19.	Punjab	2061
20.	Rajasthan	2799
21.	Sikkim	25
22.	Tamil Nadu	4083
23.	Tripura	147
24.	Uttar Pradesh	7808
25.	West Bengal	3700
26.	Andaman & Nicobar Island	16
27.	Chandigarh	107
28.	Dadra & Nagar Haveli	6
29.	Daman & Diu	10

<i>Sr. No.</i>	<i>Name of the State/ Union Territory</i>	<i>Total No. of branches</i>
30.	Delhi	1069
31.	Lakshadweep	5
32.	Pondicherry	66
	<b>Total</b>	<b>55797</b>

### STATEMENT II

<i>S.No</i>	<i>Name of Bank</i>	<i>No. of branches</i>
1.	State Bank of India	7707
2	State Bank of Bikaner & Jaipur	638
3	State Bank of Hyderabad	630
4	State Bank of Indore	287
5	State Bank of Mysore	476
6.	State Bank of Patiala	538
7	State Bank of Saurashtra	305
8.	State Bank of Travancore	587
9.	Allahabad Bank	1440
10.	Andhra Bank	880
11	Bank of Baroda	2039
12.	Bank of India	1981
13.	Bank of Maharashtra	1013
14.	Canara Bank	1911
15.	Central Bank of India	2628
16.	Corporation Bank	420

<i>S.No.</i>	<i>Name of Bank</i>	<i>No. of branches</i>
17.	Dena Bank	1002
18.	Indian Bank	1142
19.	Indian Overseas Bank	1119
20.	New Bank of India	567
21.	Oriental Bank of Commerce	490
22.	Punjab & Sind Bank	652
23.	Punjab National Bank	2585
24.	Syndicate Bank	1453
25.	UCO Bank	1743
26.	Union Bank of India	1691
27.	United Bank of India	1146
28.	Vijaya Bank	689
29.	Regional Rural Banks	13665
30.	Other Indian Scheduled Commercial Banks	4198
31.	Foreign Banks	136
32.	Non-Scheduled Banks	39
	<b>Total</b>	<b>55797</b>

**Pending cases in Supreme Court/High Court**

728. SHRI PRAKASH CHANDRA:  
SHRI SHANTARAM NAIK:

(a) Whether a large number of cases have been pending in Supreme Court and High Courts;

(b) if so, the reasons therefor;

Will the Minister of LAW AND JUSTICE be pleased to state:

(c) the number of cases pending in Supreme Court and High Courts till date.